

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST (II) DATED **28.08.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

EPFO Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 429/2026 To Dispense with IA No. 1216/2026 For Stay IA No. 1217/2026 For Condone Delay IA No. 1218/2026	The Recovery Officer/ The Regional Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Sura Leathers Pvt Ltd & Anr.	Mr. PK Panner Selvam	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in